



J-13011/10/96-IA. II (T)
Government of India
Ministry of Environment, Forests and Climate Change

3rd Floor, Vayu Block,
Indira Paryavaran Bhawan,
Jor Bagh Road, Aliganj
New Delhi-110003
Dated: 09.10.2019.

To,

The GM&HOD (Environmental Engineering)
M/s NTPC Limited
Engineering Office Complex,
NTPC Ltd, Plot No. A-8A, Sector-24
Noida – 201301.

Tele: 01202416930; **Fax:** 0120 2410206; **E-mail:** environment.ntpc@gmail.com.

Sub: 3x660 MW (Stage-I) Sipat Super Thermal Power Project, Village Sipat, Tehsil Masturi at District Bilaspur, Chhattisgarh by M/s NTPC Ltd. - reg. amendment in EC.

Sir,

The undersigned is directed to refer to your online application no. IA/CG/THE/107493/2019 dated 14.6.2019 requested for amendment in the Ministry's permission dated 17.5.2018 regarding transportation of coal with open wagons instead of tarpaulin covered wagons.

2. It has been noted that EC was accorded by MoEF for 2000 MW (4x500) on 22.02.1999 and subsequent amendments/letters dated 14.01.2000, 30.04.2002 and 08.09.2014 for change of fuel composition, change in configuration (from 4x500 MW to 3x660 MW) and temporary permission for transportation of coal by open wagons for one year respectively. However, permission for transportation of coal by open wagons is accorded vide Ministry's letter dated 8.9.2014 for one year with the stipulation that within one year, NTPC shall come out with a plan of carrying coal in a cleaner way. Subsequently, Ministry vide letter dated 8.2.2017 issued temporary permission for one more year (till 31.1.2018) to transport coal in open wagons covering with tarpaulin cover. The Ministry vide letter dated 17.5.2018 permitted coal transportation in open wagons with a condition that wagons are to be covered with tarpaulin sheet/cloth.

3. It has been informed by you that the covering wagons requires manual process of covering and uncovering which is not feasible to transport the coal 9.82 million tonnes per annum using covered wagons. It takes about six persons each to cover and uncover two wagons at mine and power plant end respectively. The time required for covering is about 15 minutes while the same for uncovering is about 5 minutes. It has been informed that it takes an additional time of an hour for covering and uncovering work, which is not envisaged in the design of MGR system which leads to delay in supply of coal to power plant and disturbs the schedule of coal transportation in MGR route. The cycle time increases by nearly 2 hours which will reduce 4 rakes/day. The present capacity of 16-17 rakes/day (44,000 MT/day) will reduce down to 12-13 rakes/day (33,000 MT/day) which is far less than our daily coal consumption of 44,000 MT/day. Further, use of tarpaulin sheets shall lead to environmental hazard and generation of plastic wastes.

4. It has been informed that the additional infrastructure is required to be built to accommodate this activity such as working platform, lighting, labour rest rooms,

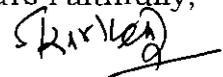
drinking water facility at loading and unloading end. There is a space constraint to construct this infrastructure. It has been informed that water sprinkling is being done at four points along the total stretch of 42 km viz. loading, unloading points, ½ km before entry, at 22km chainage point (mid-section) to ensure air pollution is not caused due to transportation and loading/unloading operations.

5. The proposal has been considered by the EAC (Thermal Power) in its 29th meeting held on 26.6.2019. In acceptance of the recommendations of the re-constituted Expert Appraisal Committee (Thermal Power) held on 26.6.2019 and in view of the information/clarification furnished by you, with respect to the above mentioned power project, **the Ministry hereby accords the permission for waiving the condition of transportation of coal with tarpaulin covered wagons subject to following additional conditions:**

- i. As proposed, the water sprinkling at four points viz. loading point, unloading points, ½ km before entry, at 22 km chainage point (Mid Section) shall be carried out to keep the coal wet and to control dust generation.
 - ii. NTPC being a large consumer of coal, should take up an R&D activity of developing a mechanical sliding of the cloth over wagon top which should be easily closed/opened with mechanical arrangement and should also not hamper loading operations. Once successful, this can be replicated in the country as best environmental practice to prevent air pollution from coal. This will also prevent oxidation.
6. All other conditions mentioned in this Ministry's letters of even no. dated 22.2.1999, 14.1.2000, 30.4.2002, 8.9.2014, 8.2.2017 and 17.5.2018 shall remain the same, as applicable.

This issues with the approval of the Competent Authority.

Yours Faithfully,


(Dr. S. Kerketta)
Director, IA.I

Copy to:-

1. The Secretary, Ministry of Power, Shram Shakti Bhawan, Rafi Marg, New Delhi 110001.
2. The Chairman, Central Electricity Authority, Sewa Bhawan, R.K. Puram, New Delhi-110066.
3. The Chairman, Central Pollution Control Board, Parivesh Bhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi-110032.
4. The Deputy Director General of Forests (C), Ministry of Environment, Forest and Climate Change, Regional Office (WCZ), Ground Floor, East Wing, New Secretariat Building Civil Lines, Nagpur-440001.
5. The Member secretary, Chhattisgarh Pollution Control Board, Paryavas Bhawan, North Block Sector-19, Atal Nagar Dist- Raipur(C.G.)492002
6. The Principal Secretary, Department of Environment, Government of Chhattisgarh, Room No. 308, D.K.S. Bhawan, Mantralaya, Raipur, Chhattisgarh - 492001.
7. The District Collector, Bilaspur District, Govt. of Chhattisgarh, Bilaspur (C.G.)-495001.
8. Guard file/Monitoring file.
9. Website of MoEF&CC.


Director, IA.I

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 459/2018
Earlier 196/2014 (CZ)
Rashmi Singh Vs NTPC Ltd. & Ors

SUBMISSIONS BY RESPONDENT No. 1 IN COMPLIANCE TO ORDER OF NGT
DATED 27.02.2020 PASSED BY HON'BLE TRIBUNAL.

In compliance of the order of Hon'ble Tribunal, Principle Bench NGT at New Delhi, passed in the above matter on 27.02.2020 & as directed in Para 11 of said order, Respondent No. 1 hereby submits compliance status of EC Conditions which were " Being Complied" & " Partial Complied " in status report submitted by the Regional Office -MOEF & CC , Nagpur dated 20.06.2019 :-

SI No	EC Condition	Compliance Status as on 11.06.2019 , MOEF &CC status report 20.06.2019	Present Status of Compliance as on 30.05.2020
1	Coal should be used @ 10 MT/year for Stage-I with sulphur content not exceeding 0.24%. The coal should be transported from Korba Coalfields by Captive MGR in closed wagons to avoid dust pollution.	Partially Complied MOEF vide letter J-13011/10/1996-IA.II (T) dated 08.09.2014 has permitted to use coal with sulphur content not exceeding 0.40 %. Revised condition is being complied. For Closed wagon transportation , matter has been put up before MOEF for exemption	Complied It is submitted that this revised condition is being complied with. It is submitted that this exemption has been granted by MoEF vide its Notification dated 09/10/2019 (Copy Enclosed)
2	As per the proposal submitted for Ash Utilization, it should be ensured that fly ash is used in cement industry, brick making and in raising the ash dyke etc. Efforts should also be made in the area of mine filling, land development and agriculture etc. For brick making, about 50 acres	Partially Complied In FY 2018-19, Ash utilization is 49.54%. Dry fly ash is being issued free of cost to fly ash brick manufacturers. Nearby cement industries are also getting fly ash from Sipat. Pond ash is being used in dyke raising. Pond ash being supplied	Partially Complied It is submitted that Ash utilization at NTPC Sipat is on an increasing trend & with it is likely to achieve 100% ash utilization by 2020-21. Dry fly ash is being issued free of cost to fly ash brick manufacturers. Near by Cement industries are getting fly ash free of cost from Sipat. Pond



<p>of land with all infrastructure facilities should be earmarked. Full fly ash utilization should be ensured at the end of 9th year from the date of commissioning of the project</p>	<p>to road projects for embankment filling, low lying area filling & area development in outside NTPC land. (Annexure-5)</p> <p>70 Acre Revenue land had been identified at Saler Village and which has got transferred to Deptt of Industries, Govt. of Chhattisgarh and then to Chhattisgarh State Industrial Development Corporation Limited [CSIDC]. CSIDC has sought approval from concerned authorities and the same is awaited. NTPC is pursuing the matter with CSIDC for early implementation.</p>	<p>ash is being used in dyke raising , embankment in NH road projects.</p> <p>NTPC -Sipat is doing sincere efforts to identify abandoned mine void for ash filling purpose. Govt land & low lying area being developed by filling with ash & top cover with good earth.To enhance dry fly ash utilization additional 4 number silos of capacity 6000 Ton with rail loading facility is under construction. However due to prevalent Pandemic Covid -19 condition & lockdown in country , ash utilization in all fronts is badly affected & due to which achieving 100% Ash Utilization target becomes extremely difficult in FY 2020-21.</p> <p>It is to be submitted that for setting up of ash based industries in 70 acre land, NTPC Sipat had approached the Chattisgarh Govt. After discussions and follow up, it was agreed that Chattisgarh State Industrial Development Corporation (CSIDC) shall proceed for a land which has been identified in Saler Village, near NTPC Sipat, in Bilaspur district. On 24-05-2016 possession of the land had been given to</p>
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			CSIDC. Further, CSIDC has got approval for Land diversion from Agricultural to Industrial use. Land diversion from Agricultural to Industrial use needs notification in Gazette, which is expected soon. NTPC has been continuously following up with the Govt of CG for compliance of this condition. In light of the above stated facts, it is clear that NTPC Sipat has complied and executed its part of EC condition.
3	Keeping in view the location of Sonthi Pahar Reserved Forest, additional Monitoring Station should be installed at the site to assess the ambient air quality. Monitoring should be initiated immediately to ascertain the project status and the scenario after commissioning of the project. A special study should be undertaken to ascertain impact of SO ₂ on the flora in the project impact zone particularly the forest patches	Being Complied Ambient Air Quality monitoring at Sonthi Pahar reserve forest is in progress. Value of SO _x are well within limit. Study on terrestrial ecology was conducted in 2002 & in 2015 & study concludes that effect of NTPC- Sipat on Eco system is negligible. (Annexure -A Table:III)	Complied It is submitted that this condition is of regular monitoring nature & therefore it was marked in report as " Being Complied".
4	Regular monitoring for SPM, SO ₂ , NO _x around the power plant may be carried out and records maintained. A Monitoring Station should be established near Sonthi Pahar forest in NE direction of the power plant	Being Complied Regular monitoring of AAQ is being carried out around the plant. Ambient air quality is being monitored near Sonthi Pahar forest area since inception of plant. (Annexure -A Table:III)	Complied It is submitted that this condition is of regular monitoring nature & therefore it was marked in report as " Being Complied".
5	Since maximum concentration for SO ₂ near Sonthi Pahar is likely to be close to permissible	Being Complied Continuous monitoring & analysis of ambient	Complied It is submitted that this condition is of regular



	levels for sensitive area, continuous monitoring and analysis of ambient air quality in the region should be undertaken during planning, construction and operational phase of the project.	air quality near Sonthi Pahar are being undertaken.(Annexure -A Table:III)	monitoring nature & therefore it was marked in report as " Being Complied".
6	Utilization of land for Stages I & II of the project shall be restricted to 4382.44 acres, which is already in possession of the project authorities. 70 acres of additional land will be acquired by M/s. NTPC for ash based units.	Partially Complied The project proponent(PP) has taken all steps to restrict the land utilization for Stage-I and II of Sipat STPP to 4382.44 acres. 70 Acre Land has been identified at Saler village of Bilaspur Tehsil to develop ash based industries. Land has been transferred from Chattisgarh State Industries department to CSIDC and further modalities are being worked out by CSIDC. NTPC is pursuing the matter with CSIDC for early implementation.	Complied It is submitted that The project has taken all steps to restrict the land utilization for Stage-I and II of Sipat STPP to 4382.44 acres. It is to be submitted that for setting up of ash based industries in 70 acre land, NTPC Sipat had approached the Chattisgarh Govt. After discussions and follow up, it was agreed that Chattisgarh State Industrial Development Corporation (CSIDC) shall proceed for a land which has been identified in Saler Village, near NTPC Sipat, in Bilaspur district. On 24-05-2016 possession of the land had been given to CSIDC. Further, CSIDC has got approval for Land diversion from Agricultural to Industrial use. Land diversion from Agricultural to Industrial use needs notification in Gazette, which is expected soon. NTPC has been continuously following up with the Govt of CG for compliance of this condition. In light of the above stated facts, it is

			clear that NTPC Sipat has complied and executed its part of EC condition
7	Ash generated to the tune of 2.15 million tones per year shall be used in a phased manner as per the provisions of the Fly Ash Utilisation Notification of September, 1999 and its subsequent amendments. By the end of ninth year, full fly ash utilisation should be ensured. The cost of ash utilisation measures proposed in the total project cost should be intimated.	<p>Partially Complied</p> <p>In FY 2018-19, Ash utilization is 49.54%. Dry fly ash is being issued free of cost to fly ash brick manufacturers. Nearby cement industries are also getting fly ash from Sipat. Pond ash is being used in dyke raising. Pond ash being supplied to road projects for embankment filling, low lying area filling & area development in outside NTPC land being done also.</p>	<p>Partially Complied</p> <p>It is submitted that Ash utilization at NTPC Sipat is on an increasing trend & with it is likely to achieve 100% ash utilization by 2020-21. Dry fly ash is being issued free of cost to fly ash brick manufacturers. Near by Cement industries are getting fly ash free of cost from Sipat. Pond ash is being used in dyke raising , embankment in NH road projects.</p> <p>NTPC -Sipat is doing sincere efforts to identify abandoned mine void for ash filling purpose. Govt land & low lying area being developed by filling with ash & top cover with good earth. To enhance dry fly ash utilization additional 4 number silos of capacity 6000 Ton with rail loading facility is under construction. However due to prevalent Pandemic Covid -19 condition & lockdown in country , ash utilization in all fronts is badly affected & due to which achieving 100% Ash Utilization target becomes extremely difficult in FY 2020-21.</p>



8	<p>Details of the plan to develop ash utilizing industrial units in the 70 acre plot proposed by the project proponent should be worked out in consultation with the State Government and the draft plan in this regard should be submitted to MOEF within 6 months of environmental clearance. 70 acres of land will only be utilized for setting up ash based industries.</p>	<p>Partially Complied 70 Acre Revenue Land had been identified at Saler village & which has got transferred to Dept of Industries , Govt of Chattisgarh & then to CSIDC. CSIDC has sought approval from concerned authorities & the same is awaited. NTPC is pursuing the matter with CSIDC for early implementation.</p>	<p>Complied It is to be submitted that for setting up of ash based industries in 70 acre land, NTPC Sipat had approached the Chattisgarh Govt. After discussions and follow up, it was agreed that Chattisgarh State Industrial Development Corporation (CSIDC) shall proceed for a land which has been identified in Saler Village, near NTPC Sipat, in Bilaspur district. On 24-05-2016 possession of the land had been given to CSIDC. Further, CSIDC has got approval for Land diversion from Agricultural to Industrial use. Land diversion from Agricultural to Industrial use needs notification in Gazette, which is expected soon. NTPC has been continuously following up with the Govt of CG for compliance of this condition. In light of the above stated facts, it is clear that NTPC Sipat has complied and executed its part of EC condition.</p>
9	<p>Regular monitoring of the air quality should be carried out in and around the power plant and records be maintained. Periodic six monthly reports should be submitted to this Ministry.</p>	<p>Being Complied AAQ is monitored continuously through on line analyzers installed in plant premises and monitoring outside the plant is manually.</p>	<p>Complied It is submitted that this condition is of regular monitoring nature & therefore it was marked in report as " Being Complied".</p>



		Reports are being sent to Ministry, CPCB and CECEB as well.	
10	<p>A long term study on radioactivity and heavy metals contents on coal to be used shall be carried out through a reputed institute.</p> <p>Thereafter mechanism for an in-built continuous monitoring of radioactivity and heavy metals in coal and fly ash (including bottom ash) shall be put in place.</p>	<p>Partially Complied Study of radioactivity has been done by BARC Mumbai, and it is concluded that the radiation levels in and around the Sipat Super Thermal Power Station of NTPC Ltd., is comparable with the National average values. The naturally occurring radionuclide levels in groundwater / surface water / drinking water samples is observed well below the Atomic Energy Regulatory Board (AERB) and World Health Organization (WHO) prescribed limit / guideline values. The activity concentration of naturally occurring radio nuclides in soil, food matrices, flora and fauna is comparable to the national background levels. Study on heavy metals in coal and fly ash was completed through IICT Hyderabad.</p> <p>PP informed that there is no technology/instruments available for in built continuous monitoring of radioactivity & heavy metals in coal & fly ash (including bottom ash) .As & when technology/instruments is available then NTPC shall install the same.</p>	<p>Complied It is submitted that studies as directed have been completed and there is no adverse findings in report and hence therefore this condition has been complied with</p> <p>It is submitted that to the best of our knowledge , technology /instruments for continuous monitoring of radioactivity & heavy metals in coal & fly ash including bottom ash is not available in the country. Any breakthrough in this regard shall be taken up for implementation.</p>

11	Monitoring of surface water quantity and quality shall also be regularly conducted and records maintained. The monitored data shall be submitted to the ministry regularly. Further, monitoring point shall be located between the plant and drainage in the direction of flow of ground water and records maintained. Monitoring of heavy metals in ground water shall be undertaken.	<p>Being Complied PP has adopted ZERO Discharge methodology in their plant & no water is being discharged from plant & dyke area. Regular monitoring of ground water quality in surrounding villages being done. Heavy metal monitoring also being done in regular intervals.</p> <p>There is no Surface water bodies in the vicinity of project. However, distant surface water bodies namely Leelagarh river & Kharang river water monitoring reports attached as (Annexure -A Table IV & Annexure :11)</p>	<p>Complied It is submitted that this condition is of regular monitoring nature & therefore it was marked in report as " Being Complied".</p>
12	Minimum required environmental flow suggested by the competent authority of the state Govt. shall be maintained in the channel/Rivers (as applicable) even in lean season.	<p>Being Complied Water is sourced from Hasdeo RBC. Drawing lesser quantity of water than the allocated quantity by state irrigation department. NTPC-Sipat has surrendered 27 MCM water against allocated quantity of 120 MCM as per water agreement with Central Ground Water resource department.</p>	<p>Complied It is submitted that this condition is of regular monitoring nature & therefore it was marked in report as " Being Complied".</p>
13	Fly ash shall not be used for agriculture purpose. No mine void filling will be undertaken as an option for ash utilization with out adequate lining of mine with suitable media such that no leachate shall takes place at any point of time. In case, the option of mine void filling is to be adopted, prior	<p>Being Complied PP informed that fly ash utilization will be complied after getting the identified mine and related approvals from concerned agencies.</p>	<p>Complied It is submitted that this condition is complied with.</p>



	<p>detail study of soil characteristics of the mine area shall be undertaken from an institute of repute and adequate clay lining shall be ascertained by the state pollution control board and implementation done in close co-ordination with the state pollution control board.</p>		
14	<p>CSR schemes should address Public hearing issues and shall be undertaken based on need base assessment in and around the villages within 5 Km of the site and in constant consultation with the village panchayat and the district administration. As part of CSR prior identification of local employable youth and eventual employment in the project after imparting relevant training shall be also undertaken. Development of fodder farm, fruit bearing orchard, vocational training etc. can form a part of such programmes. Company shall provide separate budget for community development activities and income generating programmes. Vocational training programmes for possible self employment and jobs shall be important to identify villagers free of cost</p>	<p>Being Complied Under the CSR scheme, different activities are being carried out. PP has submitted the details in (Annexure - 12 (a,b))</p>	<p>Complied It is submitted that this condition is complied with.</p>
15	<p>The environment statement for each financial year ending 31st March in form-V as is mandated to be submitted by the project proponent to the concerned state pollution control board as prescribed under the Environment (protection) rule, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of Environmental clearance conditions and shall also be sent to the respective regional offices of the ministry by e mail.</p>	<p>Being Complied Environment statement for Fy2018-19 has been submitted on 09.05.2019 (Annexure-15)</p>	<p>Complied It is submitted that this condition is complied with. It is further submitted that Environment statement for Fy2019-20 has been submitted on 11.04.2020.</p>

16	<p>Top surface of the coal wagons shall be completely covered with tarpaulin sheet/Cloth so that coal will not get exposed to atmosphere and becomes secondary emissions. This will avoid fugitive dust emissions during the transport. Water sprinkling shall be done on the top surface of coal at loading point before covering with tarpaulin sheet. Due safety procedures shall be followed so that the covered sheet doesn't open up and fly away during transport which will endanger safety of nearby people, agricultural fields, etc. Water sprinkling measures as proposed at loading and unloading point shall be continued. Progress report of implementation shall be submitted to this ministry and concerned Regional office as part of Compliance report.</p>	<p>Partially Complied PP informed that matter has been put up before MOEF & CC for exemption this condition. PP has made request to MOEF & CC New Delhi on 06.06.2019(Copy Enclosed)</p> <p>> Research Designs & Standards Organization (RDSO) is yet to come out with provision for covering Bogie Open Bottom Rapid Discharge (BOBR) wagons with tarpaulin sheet/ cloth.</p> <p>> Water Sprinkling on top surface of coal at loading point is being done on each wagon being loaded. Water sprinkling measures at loading , unloading & mid way point is continued as a regular practice.</p>	<p>Complied It is submitted that Top surface of the coal wagons covering with tarpaulin sheet condition exemption has been granted by MoEF vide letter no J-13011/10/1996-IA.II(T) dated 09.10.2019</p> <p>R&D activity of developing a mechanical sliding of the cloth cover wagon top which should be easily closed/opened with mechanical arrangement is being taken up with RDSO, a designer of our coal wagons. Any breakthrough in this regard, as and when intimated to us, will be taken up for implementation.</p> <p>Water sprinkling on top surface of coal at loading point is being done on each wagon being loaded. Water sprinkling measures at loading, unloading ,mid-way point & 1/2 km before entry is continued as a regular practice.</p>
17	<p>Dense avenue plantation shall be developed on either side of the track wherever habitations/agricultural lands exists in consultation with local forest department to minimize the dust and noise pollution.</p>	<p>Being Complied To provide green belt along railway track of MGR, a large scale tree plantation scheme has been adopted. Plantation of 22,975 plants along the MGR track has been</p>	<p>Complied It is submitted that To provide green belt along railway track of MGR, a large scale tree plantation scheme has been adopted. Plantation of 48919 plants along the MGR</p>

		completed on 30.09.2018 through CGRVVN Ltd. Bilaspur.(Annexure-17)	track has been completed on 30.04.2020 through CGRVVN Ltd. Bilaspur.
18	AAQ monitoring within 1 km on either side of track, close proximity to nearby habitation, shall be continued once in a quarter and the progress report shall be submitted.	Being Complied AAQ monitoring along MGR within 1 km at six locations by MOEF approved third party is being done, report attached till March - 2019 as Annexure-B. All average values are within limit of 24 hr average.(Annexure-B)	Complied It is submitted that this condition is of regular monitoring nature & therefore it was marked in report as " Being Complied".
19	Health survey study of the local people shall be carried out. The report should clearly bring out the impact on surrounding forests, agriculture/crop patterns, percentage of yield, public health due to open wagon coal transportation, etc.	Partially Complied Complete report is available. It has been mentioned in the conclusion that "the prevalence of Chronic Obstructive Pulmonary Disease (COPD) found in our study is similar with the prevalence of COPD among non-coal dust exposure area in the country". > Study for impact on forest, crop etc started by TCB College of agriculture, Bilaspur in progress	Complied It is submitted that Complete report is available. It has been mentioned in the conclusion that "the prevalence of COPD found in our study is similar with the prevalence of COPD among non-coal dust exposure area in the country". It is submitted that Study for impact on forest, crop etc carried out by TCB College of agriculture, Bilaspur. Study is completed and there is no adverse findings in report
20	As stipulated by the earlier EAC on 31.03.2016, PP should study alternative methodologies/technologies being utilized including abroad, to prevent coal dust blow from moving open wagons carrying coal, if any. The results of this study should be submitted within one year.	Being Complied PP informed that they are exploring alternative technologies /methodologies carried out by RDSO, a designer of our coal wagons. Any breakthrough in this regard, as and when intimated to them, will	Complied It is submitted that R&D activity of developing a mechanical sliding of the cloth cover wagon top which should be easily closed/opened with mechanical arrangement is being taken up with RDSO, a

		be taken up for implementation.	designer of our coal wagons. Any breakthrough in this regard, as and when intimated to us, will be taken up for implementation.
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Submitted please for perusal of the Committee constituted on 14.02.2019 in O.A. No. 200/2018, Dukalu Ram & Ors. V Union of India & Ors as directed by NGT at Para 11 of the order dated 27.02.2020.

Amrinder Singh

30/05/2020

संयोजक (पर्यावरण प्रकल्प)
AGM (EMG)
 एनटीपीसी लि. सीपत, बिलासपुर (छ.ग.)
 NTPC Ltd. SIPAT, BILASPUR (C.G.)